

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

STARRED QUESTION NO. 63

TO BE ANSWERED ON FEBRUARY 06, 2020

AFFORDABLE HOUSING UNDER PMAY

**No. *63. SHRI CHANDRA PRAKASH CHOUDHARY:
SHRI KURUVA GORANTLA MADHAV:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of cities selected for construction of affordable houses under various stages of Pradhan Mantri Awas Yojana (PMAY), State-wise including Jharkhand and Andhra Pradesh;**
- (b) whether the target to select 100 cities to be included in the first phase of the said yojana has been achieved;**
- (c) if so, the number of housing units constructed or being constructed thereunder in the first phase, especially in Jharkhand;**
- (d) whether the Government follows the specific quality norms for the construction of houses; and**
- (e) if so, the details thereof and if not, the reasons therefor along with the remedial measures taken in this regard?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. *63 FOR 06.02.2020 REGARDING 'AFFORDABLE HOUSING UNDER PMAY'

- (a) : The State/Union Territory (UT)-wise including Jharkhand and Andhra Pradesh details of number of cities selected for construction of affordable houses under Pradhan Mantri Awas Yojana – Urban (PMAY-U) Mission are at Annexure-I.**
- (b) : Yes, Sir. Phase-wise provision for inclusion of cities under PMAY-U Mission was relaxed in March, 2016 to include all statutory towns as per Census 2011 and towns notified subsequently including Notified Planning/Development Areas. So far, against the validated demand of 1.12 crore houses, 1.03 crore houses have been sanctioned across 4,521 cities in the country under various verticals of PMAY-U Mission.**
- (c) : Till now, 1,98,751 houses have been sanctioned in the State of Jharkhand under PMAY-U Mission, out of which 1,35,156 houses have been grounded and 76,865 completed/delivered respectively. The details of physical and financial progress of PMAY-U Mission in the State of Jharkhand are at Annexure-II.**
- (d) & (e): Yes, Sir. The PMAY-U Mission guidelines stipulate that houses constructed under the Mission under each component should conform to the standards provided in National Building Code (NBC). The houses under the Mission are designed and constructed to meet the requirements of structural safety against earthquake, flood, cyclone, landslides etc. conforming to the NBC and other relevant Bureau of Indian Standards (BIS) codes. In order to ensure quality of houses sanctioned under the Mission, apart from regular quality checks by Urban Local Bodies (ULBs)/Implementing Agencies (IAs), Third Party Quality**

Monitoring (TPQM) of all the ongoing projects is also mandatory. States/UTs engage Third Party Quality Monitoring Agency (TPQMA) to ensure quality of construction under various components of the Mission.

Annexure-I referred in reply to LS SQ No. *63 due for answer on 06.02.2020

State/UT-wise details of cities selected for construction of affordable houses under the PMAY-U Mission

S. No.	Name of the State/UT	Houses Sanctioned in Cities/Towns (Nos.)	No of Houses Sanctioned (Nos.)
1	A&N Island (UT)	1	612
2	Andhra Pradesh	183	20,07,430
3	Arunachal Pradesh	29	7,230
4	Assam	98	1,17,493
5	Bihar	145	3,13,039
6	Chandigarh (UT)	1	436
7	Chhattisgarh	165	2,55,011
8	D&N Haveli (UT)	1	4,333
9	Daman & Diu (UT)	2	1,236
10	Delhi (UT)	5	17,303
11	Goa	14	855
12	Gujarat	192	6,44,446
13	Haryana	86	2,67,727
14	Himachal Pradesh	53	9,986
15	Jammu & Kashmir	80	54,615
16	Jharkhand	45	1,98,751
17	Karnataka	277	6,52,455
18	Kerala	96	1,29,555
19	Ladakh (UT)	2	1,777
20	Lakshdweep (UT)	-	0
21	Madhya Pradesh	385	7,84,976
22	Maharashtra	386	11,77,084
23	Manipur	27	42,825
24	Meghalaya	10	4,692
25	Mizoram	23	30,357
26	Nagaland	32	32,001
27	Odisha	118	1,54,073
28	Puducherry (UT)	6	13,419
29	Punjab	167	90,631
30	Rajasthan	171	2,00,530
31	Sikkim	8	537
32	TamilNadu	719	7,68,938
33	Telangana	70	2,16,860
34	Tripura	20	82,088
35	Uttar Pradesh	678	15,74,070
36	Uttrakhand	94	39,880
37	West Bengal	132	4,11,344
Total*		4,521	103,22,560

* Including 13,965 houses under CLSS for which funds have been released recently to Central Nodal Agencies

Annexure-II referred in reply to LS SQ No. *63 due for answer on 06.02.2020

Physical and Financial progress of PMAY-U Mission for the State of Jharkhand

S. No.	Particulars	Achievement Under PMAY-U Mission
1	No. of Project(s) Approved	389
2	Project Cost Approved (Rs. in crore)	12,382.67
3	Central Assistance Sanctioned (Rs. in crore)	2,994.53
4	Central Assistance Released (Rs. in crore)	1,643.87
5	Houses Sanctioned (Nos.)	1,98,751
6	Houses Grounded for Construction (Nos.)	1,35,156
7	Construction of Houses Completed (Nos.)	76,865
8	Houses Occupied (Nos.)	76,611
